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+ CS(OS) 2514/2012

SHRI RAJESH KUMAR MALHOTRA Plaintiff

Through: Mr. Imran Khan, Adv. with PW1

in person

versus

SHRI SHISHUPAL MALHOTRA Defendant

Through: Mr. Ravi Kapoor & Ms. Aditi

Singhal, Advs.

CORAM:

JOINT REGISTRAR (JUDICIAL) MS. PRIYA MAHENDRA, (DHJS)

ORDER

% 25.09.2023

CS(OS) 2514/2012

The matter is listed today for remaining cross-examination of Mr. Rajesh Kumar Malhotra (PW1), who is present today. However, evidence in another matter i.e. Test Case 6/2012 is going on, which will take time.

At the joint request, the matter stands adjourned.

Re-notify the matter for further cross-examination of PW1 on 5th and 6th February, 2024 at 12.30 p.m.

PRIYA MAHENDRA (DHJS) JOINT REGISTRAR (JUDICIAL)

SEPTEMBER 25, 2023/ab

Click here to check corrigendum, if any

